

ORDER SHEET

O.A / MA / RA / CP NO. 1238 OF 2007Applicant/s C.R. Sharma Respds. U.O.I. SgAdvocate for Applicant/s S.P. Saxena Advocate for Respondent/s S.P. N. Rai

Notes of the Registry	Orders of the Tribunal	Sheet No. 4
MA 643/09 For Restoration filed on 10-2-09. MA 642/09 For Condonation the delay is filing Restoration application along with affidavit submitted for order OK 01-06-09 S.O(1)	02.06.2009 Hon' Mr. S.N. Shukla, member (A.) None for the Applicant, Shri P. N. Rai, standing counsel (Railways) for the Respondents is present. This case was dismissed in default vide order dated 2.1.2008 Restoration Application No. 643/2009 dated 10.2.2009 is on record. However, even today after revised call none appeared for the Applicant. It is seen that the applicant is not interested in pursuing this MA and also OA. In view of the above MA No. 642/2009 for condonation of delay and MA No. 643/09 for restoration of the order stand dismissed. The order dated 02.1.2008 stands. Sh/- 15/6/09 A.M.	